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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI CH.MOHD SHARIEF TARIQ (JUDICIAL MEMBER)
SHRI S.VIJAYARAGHAVAN TECHNICAL MEMBER

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/ (HB)/2017
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1) C-P. HEMKUMAR For Petitioner
for Ganesha & Ganesha




ORDER

Counsel for petitioner present and submitted that he has got an information that the Corporate Debtor company is under the process of winding up. He undertakes to produce the order passed by the Hon'ble High Court of Madras pertaining to the winding up of Corporate Debtor company and prayed ^{for} time. At request, time is enlarged.

Put up on 04.07.2017 at 02.30 P.M.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))